

दिल्ली में अनुसूचित जाति तथा अनुसूचित जनजाति के पुलिस अधिकारी

281. श्री उग्रसेन :

श्री मोहन लाल पिपिल :

क्या गृह मंत्री 3 अगस्त, 1977 के अतारांकित प्रश्न संख्या 6028 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) दिल्ली पुलिस में प्रत्येक श्रेणी के कुल पुलिस कर्मचारियों और अधिकारियों में से, अलग-अलग अनुसूचित जाति तथा अनुसूचित जनजाति के ऐसे पुलिस कर्मचारियों और अधिकारियों की संख्या तथा प्रतिशतता क्या है जो दिल्ली पुलिस के विभिन्न जिलों, पुलिस स्टेशनों और यातायात शाखाओं और गैर-जिला क्षेत्रों में नियुक्त हैं ;

(ख) बड़ी संख्या में अनुसूचित जाति तथा अनुसूचित जनजाति के पुलिस कर्मचारियों को गैर-जिला क्षेत्रों में नियुक्त करने के क्या कारण हैं ;

(ग) क्या यह सच है कि दिल्ली में अनुसूचित जाति तथा अनुसूचित जनजाति के पुलिस अफसरों के साथ पदाभ्रति तथा नियुक्ति के मामले में भेदभाव बरता जा रहा है ; और

(घ) इस असमानता और भेदभाव को दूर करने के लिए सरकार का क्या कार्यवाही करने का विचार है ?

गृह मंत्रालय में राज्य मंत्री (श्री धनिक लाल मंडल) : (क) और (ख) . अपेक्षित सूचना का एक विवरण सभा पटल पर पढ़ा दिया गया है। [ग्रन्थालय में रखा गया। देखिए संख्या एल० टी - 1564/78] कुछ कर्मचारियों को जिनकी गैर जिला क्षेत्रों में नियुक्ति दिखाई है, पहले जिलों में कार्य कर चुके हैं।

(ग) और (घ) . विभिन्न एककों में नियुक्तियां पूर्ण रूप से व्यक्ति की क्षमता और अनुभव तथा उस एकक की आवश्यकता के आधार पर की जाती हैं। नियुक्तियों अथवा पदाभ्रतियों में जाति तथा धर्म के आधार पर किसी प्रकार का भेदभाव नहीं किया जाता है। अनुसूचित जातियों तथा अनुसूचित जनजातियों के व्यक्तियों को उचित प्रतिनिधित्व देने के लिए सदैव प्रयास किए जाते हैं और इस सम्बन्ध में बनाये गए नियमों का पूरी तरह से पालन किया जाना है। तथापि, पूरे प्रयासों के बावजूद भी अनुसूचित जातियों/अनुसूचित जनजातियों के लिए आरक्षित पद, पर्याप्त उम्मीदवार न मिलने के कारण नहीं भरे जा सके। इन जातियों के, उम्मीदवारों की वारी से हट कर माध्यमिक/अपर स्कूल पाठ्यक्रम में प्रशिक्षण के लिए भेजा जाता है ताकि आरक्षित रिक्तियों को भरा जा सके।

~~Crimes in Delhi Central District~~ on the 26th January, 1978

282. SHRI UGRASEN:
SHRI MAHI LAL:
SHRI MOHAN LAL PIPIL:
SHRI CHATURBHUIJ:
SHRI KALYAN JAIN:
SHRI RAM KANWAR
BERWA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of incidents of riots, stabbing, thefts, way-raving, stoning of houses etc. in Central District of Delhi Police on the 26th January, 1978, separately Police-station-wise; and the number of persons arrested in this connection;

(b) whether it is a fact that certain persons stoned a house heavily in Gali Kundewalan in Hauz Kazi Police Station area and in Bagichi Tansukhram Chowk Shah Mubarak a person was stabbed and was seriously injured;

(c) if so, the number of persons involved separately in the above two incidents, the number of persons arrested among them and the number of those absconding together with the

action taken by the local police to arrest the absconding persons; and

(d) the special measures taken to maintain law and order and to protect the life, property and honour of the women in the area?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL):

(a) A statement giving the requisite information is laid on the Table of the House. [Placed in Library. See No. LT-1565/78.]

(b) and (c). On 26th January, 1978, Shri Ganga Bishan, resident of 767 Gali Kundewallan, Hauz Qazi reported that at 5 P.M., Shri Mohan Lal and others assaulted him with fist blows and also threw some brick-bats towards his house. A case vide FIR No. 64 u/s 147/148/149 IPC was registered the same day and investigation taken up. 10 persons have been arrested.

No incident of stabbing took place on 26-1-1978 in the jurisdiction of Police Station Hauz Qazi. However, a case FIR No. 65 dated 26-1-1978 u/s 324 IPC was registered at the Police Station as one Shri Sadhu Ram was hit by an empty bottle on the forehead over the issue of demand of a bottle of wine. Two persons have been arrested in this case.

(d) Local police is keeping a close vigil on bad characters of the area and necessary preventive measures are taken as and when warranted to maintain law and order.

Finalisation of Draft Sixth Plan/Rolling Plan/Annual Plan

283. PROF. P. G. MAVALANKAR:
SHRI DURBA CHAND:
SHRI VIJAY KUMAR
MALHOTRA:

Will the Minister of PLANNING be pleased to state:

(a) whether Government have finalised the Draft Sixth Five Year Plan or a Rolling Plan for the said period or an annual plan covering the first year of the said period;

(b) if so, when will it be presented to Parliament and people of India; and

(c) the main indications of the Government thrust and emphasis in this regard?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) to (c). The Planning Commission is engaged in the preparation of the Draft outline of the next Five Year Plan (1978—83) which is proposed to be discussed at the meeting of the National Development Council likely to be held on 18th March, 1978. The exercises on the Annual Plan for 1978-79, the first year of the next plan, have been completed and its broad details will be submitted to Parliament alongwith the budget proposals for the year on 28th February, 1978.

Coal Orissa in States

284. PROF. P. G. MAVALANKAR:
SHRI S. D. SOMASUNDA-
RAM:

Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that coal crises has been adversely affecting several of the States in the country during the current financial year;

(b) if so, broad details thereof; and

(c) the steps being taken by Government to improve the said situation and with what results?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) and (b). There has been no coal crisis during the current financial year. However occasionally some consumers have complained of inadequate receipt of coal. The supply of coal to consumers during the current financial year upto the month of December has exceeded last year's supply for the corresponding period by about 3.8 million tonnes.

(c) There was some shortfall in production due to shortage of explo-